

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2680**

TO BE ANSWERED ON 16<sup>TH</sup> DECEMBER, 2025

**BENEFICIARIES OF FARMER WELFARE SCHEMES IN MAHARASHTRA**

2680. SHRI ANIL YESHWANT DESAI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the all districts of Maharashtra have beneficiaries under key schemes such as Pradhan Mantri Kisan Maandhan Yojana (PMKMY) Paramparagat Krishi Vikas Yojana (PKVY) and the scheme for promoting Farmer Producer Organizations (FPOs), if so, the details thereof;

(b) whether any there any district or area is left where benefits of such farmer welfare schemes have not yet reached;

(c) if so, the reasons for uneven coverage across districts and the steps being taken to ensure equitable access and participation of farmers from all districts; and

(d) the number of farmers enrolled and currently receiving pensions under the PM-Kisan Maandhan Yojana in the State of Maharashtra, district-wise?

**ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (c): **Pradhan Mantri Kisan Maan Dhan Yojana (PM-KMY)** - Pradhan Mantri Kisan Maan Dhan Yojana (PM-KMY), a central sector scheme, is a voluntary and contributory pension scheme for the entry age group of 18 to 40 years with a provision of minimum monthly assured pension of ₹3000/- on attaining the age of 60 years, subject to exclusion criteria. The Scheme aims to create a social security net for the small and marginal farmers during their old age. The amount of the monthly contribution ranges between ₹55 to ₹200 per month depending upon the entry age of the farmers into the Scheme. Govt. of India also provides matching contribution in the pension account of the farmers. The Life Insurance Corporation (LIC) of India is the fund manager for the Scheme.

As per the guidelines of the Scheme, the Common Service Centers (CSCs) are utilized for the enrollments of the farmers under the Scheme and a dedicated portal for PM-KMY Scheme has been created by the CSC to ensure smooth operations under the Scheme. The Government conducts drives to enroll farmers under the Scheme from time to time. In addition, the adequate publicity is given to the Scheme to increase awareness and encourage greater participation among small and marginal farmers, including in Maharashtra.

The enrollment under the Scheme is bound by the facts that the PM-KMY Scheme is a voluntary & contributory pension scheme and applicable only for small & marginal farmers for the entry age group of 18 to 40 years, which are less in numbers. Also, there is a similar scheme Pradhan Mantri Shram Yogi Maandhan (PM-SYM) which is being implemented before the launch of PM-KMY.

**Paramparagat Krishi Vikas Yojana (PKVY)** - Organic farming is being promoted through Paramparagat Krishi Vikas Yojana (PKVY) in all the States/UTs including Maharashtra except North Eastern States since 2015-16. The scheme stresses on end-to-end support to farmers engaged in organic farming i.e. from production to processing, certification and marketing. Primary focus of the schemes is to form organic clusters, with preference to small and marginal farmers, to create a supply chain. The scheme is implemented through States /UT Governments. Under PKVY, assistance of Rs. 31,500 per ha is provided over 3 years for promotion of organic farming. Out of this, assistance of Rs. 15,000 per ha is provided to farmers through Direct Benefit Transfer for on- farm /off –farm organic inputs.

District wise data of PKVY is not maintained centrally. However, the achievements of PKVY Scheme in Maharashtra since its inception are as follows (as on 31.10.2025):

(i) Total 66,756 ha area has been covered and 87,350 farmers have been benefitted in Maharashtra under PKVY Scheme.

(ii) Rs. 157.04 cr has been released to Maharashtra under PKVY scheme since its inception till 31.10.2025. Out of that, Rs 17.64 cr has been released to Maharashtra during Financial Year 2025-26 till 31.10.2025 under PKVY Scheme.

**Farmer Producer Organizations (FPOs)** - As per the Scheme guidelines, more than 50% members of the FPOs are small and marginal Farmers. Total 589 FPOs have been formed under central Sector Scheme of 10,000 FPO Scheme of Government of India in Maharashtra. Total 3,39,280 farmers are beneficiaries under these FPOs which includes 1,33,449 (39%) women Farmers and 2,71,540 (80%) are small and marginal Farmers in Maharashtra.

(d): The pension under the PMKMY Scheme starts when the enrolled farmer attains the age of 60. However, the District-wise details of farmers enrolled under the Scheme in Maharashtra is attached at Annexure.

**Annexure****District-wise details of enrolment under PMKMY in the State of Maharashtra,  
As on 11.12.2025**

<b>S No.</b>	<b>District</b>	<b>Farmers enrolled under PMKMY</b>
1	Ahmednagar	2,577
2	Akola	2,996
3	Amravati	4,121
4	Aurangabad	2,604
5	Beed	2,614
6	Bhandara	4,362
7	Buldhana	3,144
8	Chandrapur	3,400
9	Dhule	1,339
10	Gadchiroli	3,393
11	Gondia	2,329
12	Hingoli	860
13	Jalgaon	2,267
14	Jalna	2,419
15	Kolhapur	1,110
16	Latur	1,866
17	Mumbai City	-
18	Mumbai Suburban	30
19	Nagpur	2,785
20	Nanded	1,768
21	Nandurbar	1,460
22	Nashik	4,661
23	Osmanabad	1,967
24	Palghar	1,415
25	Parbhani	1,630
26	Pune	2,134
27	Raigad	1,147
28	Ratnagiri	765
29	Sangli	725
30	Satara	1,577
31	Sindhudurg	1,458
32	Solapur	2,460
33	Thane	1,772
34	Wardha	4,430
35	Washim	2,036
36	Yavatmal	5,117

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